

**REGISTRAR GENERAL
HIGH COURT, CALCUTTA**

WWW.LIVE.LAW.IN



*Pl. please
insert and
date.*
26/9/19.

o/c.

1, Esplanade Row West
Kolkata-700 001
Phone : (033) 2213 5472
Tele/Fax : (033) 2248 7815
Mobile : 98308 91262

**MOST URGENT
[BY EMAIL/FAX/SPEED POST]**

No. 5024 - RG.

Date: 25.09.2019.

**To:
The Home Secretary,
Government of India,
Ministry of Home Affairs,
North Block, New Delhi - 110001.
India.**

Subject: Threatening of multiple bomb blasts on 30.09.2019 in the premises of the High Court at Calcutta.

Sir,

This is to bring to your kind attention that a threat letter dated 09.09.2019 has been received from one Hardarshan Singh Nagpal threatening that he along with his son will cause multiple bomb blasts inside the buildings of this Hon'ble Court on 30.09.2019 (copy of the referred letter is enclosed herewith).

In such circumstances, under specific direction of the Hon'ble the Chief Justice, High Court, Calcutta, I am to request you to take up the matter with top-most priority to avert any untoward incident.

Please treat the matter as extremely urgent.

Enclo: As stated;

Yours faithfully,


[Rabinranath Samanta]
Registrar General.

Memo No. 5025 - RG.

Date: 25.09.2019

Copy forwarded for information and necessary action to:

The PS to the Hon'ble Minister of Law & Justice, Government of India, Ministry of Law & Justice, 4th Floor, A-Wing, Shastri Bhawan, New Delhi, Pin -110001.